

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1273
TO BE ANSWERED ON 13.12.2023

TRAINING PROGRAMME ON TRACK CHILD PORTAL

1273 SHRI S. SELVAGANABATHY :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether Government has proposed to conduct training programme on 'Track Child Portal' under the child safety plan;
- (b) if so, by when the said training programme is likely to be organized in the country along with names of such places where the above training programmes have been conducted during the last three years, State-wise/UT-wise; and
- (c) the total number of officials trained and the outcome of said training programme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Ministry of Women and Child Development has initiated the “TrackChild Portal”, which enables tracking of the missing and found children. The TrackChild Portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Advisories have been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild portal.

The Ministry of Women and Child Development has introduced Mission Vatsalya Scheme by subsuming the erstwhile Child Protection Services Scheme for care, protection, rehabilitation and reintegration of children in difficult circumstances on predefined cost sharing basis between the Central and the State Governments. Such children have access to both institutional and non-institutional care as per Individual Care Plan (ICP) as mandated JJ Act, 2015 (as amended in 2021).

Further, Mission Vatsalya Portal has been developed by Ministry of Women and Child Development in consultation with States/UTs which is used by State Child Protection Society (SCPS), District Child Protection Unit (DCPU), Child Welfare Committee (CWC), Juvenile Justice Board (JJB), Child Care Institution (CCI), Special Juvenile Police Unit (SJPU) as well as citizens through respective dashboard for all

Management Information System (MIS) and documentation purposes. The different portals under erstwhile Child Protection Services (CPS) Scheme and JJ Act, 2015 i.e. TrackChild portal for Missing/Found Children, Integrated Child Protection Scheme (ICPS) portal for monitoring the scheme and Khoya-Paya Citizen centric application for Missing and Sighted Children have been integrated under one single portal namely Mission Vatsalya Portal.

The number of officers trained for TrackChild Portal in States/UTs are as under :

Sl. No.	Year	States/UTs	Number of Participants Trained
1	2016	Chhattisgarh, Punjab, Rajasthan, Delhi and Chandigarh	440
2	2017	Delhi, Rajasthan and Arunachal Pradesh	515
3	2018	Delhi, Madhya Pradesh and Haryana	200
4	2019	Delhi and Rajasthan	240

Further, the Ministry has organized following zonal conferences and sensitization/dissemination workshops under Mission Vatsalya Scheme:

- i. Zonal Conferences : Outreach with State Governments/UT Administrations and Stakeholders through Zonal Conferences on Strategic Interventions for addressing Malnutrition Concerns and for the, Development, Empowerment and Protection of Women and Children including Mission Vatsalya scheme during the last financial year.
- ii. Dissemination Workshops : National Dissemination Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015, Protection of Children from Sexual Offences Act, 2012 and the rules there under and the Adoption Regulations, 2017 including Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries/ Departments, representatives from Police, National Institute of Mental Health and Neuro Sciences (NIMHANS), National Commission for Protection of Child Rights (NCPCR), Child Protection functionaries including members of Child Welfare Committees(CWCs)/Juvenile Justice Boards(JJBs) and other stakeholders.
- iii. Workshops : Workshops on Sensitization/ Training Programme for representatives of Panchayati Raj Representatives (PRIs), Urban Local Bodies (ULBs) and Police on Child Rights & Protection including Mission Vatsalya Scheme at Srinagar, Jammu & Kashmir (J&K) on 16.11.2022 and 14-15.09.2023 in collaboration with UT Administration. This workshop was attended by officers from Ministry, NCPCR, UT of J&K, Administrative and Police Training. Institutes, District Child Protection Officers (DCPOs), CWCs, JJBs, Special Juvenile Police Units (SJPUs), representative from UNICEF and other Stakeholders.
- iv. Training conducted by National Institute of Public Co-operation and Child Development (NIPCCD) : Under Mission Vatsalya Scheme, NIPCCD has conducted 129 training programmes during the financial year 2022-23 and 82 training programmes during the current financial year (as on 01.12.2023).

- v. A three day consultation was organized by the Ministry from 22.03.2023 to 24.03.2023 at NIPCCD to improve adoptability of Mission Vatsalya portal by its user/stakeholders.
- vi. A virtual technical training Session on the Modules of Institutional and Non-Institutional Care in the Mission Vatsalya Portal for North Eastern States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) was organized by the Ministry on 15.11.2023.
- vii. Vatsal Bharat: Regional Symposiums on 'Child Protection, Child Safety and Child Welfare' including Mission Vatsalya were organized, starting from 02.07.2023 to 18.08.2023 at Delhi, Bhopal, Mumbai, Ranchi, Guwahati and Varanasi. In the Regional Symposiums, representatives from States/UTs including members of Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Members of Village Child Protection Committee (VCPC) and Anganwadi Workers had participated.
